

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:590

ANSWERED ON:07.08.2013

KENDRIYA VIDYALAYAS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has recently reviewed the functioning of Kendriya Vidyalayas (KVs);
- (b) if so, the details and the outcome thereof;
- (c) whether the Government proposes to open some new KVs during the current year and if so, the locations thereof, State/UT-wise along with the time by which these are likely to be opened/made operational;
- (d) whether the Government also proposes to open KVs for providing technical education to the poor students in each districts of the country and if so, the details thereof and if not, the reasons therefor; and
- (e) the action plan of the Government for opening of KVs in backward and needy areas of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b) A review of the functioning of the Kendriya Vidyalayas (KVs) was first done in the year 2002 by the J.C. Pant Committee. The Kendriya Vidyalaya Sangathan (KVS) has already implemented several recommendations of the committee in various forms. In the year 2009, the task of reviewing the functioning of the KVs had been assigned to the Indian Institute of Management (IIM), Bangalore, whose report submitted in the year 2010 was considered in the 93rd meeting of the Board of Governors of the KVS. Most of the recommendations of the IIM, Bangalore on Academic Reforms, Admission Policy, Personnel Policy, Teachers Training, Promotion of Indian Culture, Library Policy, Physical Infrastructure, Vocational Education, Implementation of ICT, School Management, Safety and Welfare Measures were accepted.

(c) to (e) The KVs are opened primarily to cater to the educational needs upto Senior Secondary Level in Science, Humanities and Commerce streams of the wards of transferable Central Government Employees including Defence personnel on receipt of the proposal in prescribed proforma from the various Ministries of Government of India/State Government/UTs thereby committing the availability of requisite resources for setting up a new KV as well as necessary sanction of the Government. The KVs are not opened on the criteria of state-wise/District-wise/Block-wise or backward and needy area wise etc. There is no sanction from Government of India for opening of new KVs as of now.